



2026:AHC:40015-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1657 of 1983

Brijesh Kumar And Others

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s) : D.S. Chaudhary, G.P. Dixit,
Sarvesh, Satish Trivedi
Counsel for Respondent(s) : A.G.A., D.G.A.

Court No. - 48

**HON'BLE CHANDRA DHARI SINGH, J.
HON'BLE DEVENDRA SINGH-I, J.**

1. The appeal against appellant no.2 (Mathura Singh) has already been abated vide order dated 07.11.2025.
2. As per office report dated 13.01.2026 based upon the report of CJM, Auraiya dated 08.12.2025, appellant no.1 (Brijesh Kumar) has died 15 years back. Death certificate issued by the Pradhan, Gram Panchyat, Asjana, Auraiya is also annexed with the said report.
3. Taking into consideration the report of CJM, Auraiya and the report of the Gram Pradhan, the instant appeal qua appellant no.1 (Brijesh Kumar) is dismissed as having been abated.
4. In view of the above, the instant Criminal Appeal is dismissed as abated.

**February 23,
2026**

Ashutosh

(Devendra Singh-I,J.) (Chandra Dhari Singh,J.)